

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th JULY, 2024, 02:30 P.M.

**IA(IBC)/2/GB/2022
In CP(IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

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|------------------|---|
| In the Matter of | State Bank of India Vs Nayak Infrastructure Pvt. Ltd. |
| Under Section | U/s 7 of IBC, 2016 |

For Petitioner (s) : Mr. N. Goenka, Adv.

For Respondent (s) :

ORDER

Ld. Counsel Mr. N. Goenka is present for the Liquidator, who submits that despite repeated directions of this Tribunal and assurances given by the Respondent side, the respondents are not extending the desired support to the Liquidator. The required information/ documents and keys have still not been handed over. There is no appearance for the Respondents.

List for further consideration on **02.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)